



\$~1-7, 10 to 53, 55 to 60, 62, 63, 65 to 75

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

1

+ W.P.(C) 3306/2021 & CM APPL 10092/2021  
PROCTER AND GAMBLE HOME PRODUCTS  
PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumar, Mr.  
Charanya Lakshmikumar, Mr.  
Karan Sachdev, Mr. Agrim Arora and  
Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC  
with Mr. Kushagra Kumar,  
Advocates.  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan  
Ulla, Mr. Farman Ali and Mr. Vivek  
Gurnani, Advocates for NAA and  
DGAP

2

W.P.(C) 3327/2021 & CM APPL 10149/2021  
PROCTER AND GAMBLE HYGIENE AND  
HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumar, Mr.  
Charanya Lakshmikumar, Mr.  
Karan Sachdev, Mr. Agrim Arora and  
Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vivek Goyal, CGSC for UOI/R-1  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan



Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

3

W.P.(C) 3508/2021 & CM APPL 10620/2021

M/S ALTON BUILDTECH INDIA PVT LTD ..... Petitioner

Through: Mr. Tarun Gulati, Senior Advocate with Mr. Shravan Sahny and Mr. Kritika Sachdeva, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

4

W.P.(C) 3867/2021 & CM APPL 11664/2021

M/S ELECTRONICS MART INDIA LTD ..... Petitioner

Through: Mr. Nikhil Gupta and Mr. Vipin Upadhyay, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Farman Ali, Mr. Athar Raza Farooquei and Mr. Krishan Kumar, Advocates. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant and Mr. Nitnem Singh Ghuman, Advocates for R-1.

W.P.(C) 3306/2021 & conn.

2/32



5

W.P.(C) 4600/2021 & CM APPL 14080/2021

INOX LEISURE LIMITED.

..... Petitioner

Through: Mr. Kumar Visalaksh, Ms. Divya  
Jeswant and Mr. Udit Jain,  
Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Abhay Prakash Sahay CGSC  
with Ms. Mannu Singh and Ms. Indira  
Goswami, Advocates for UOI/R-1  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan  
Ulla, Mr. Farman Ali and Mr. Vivek  
Gurnani, Advocates for NAA and  
DGAP

6

W.P.(C) 4789/2021 & CM APPL 14786/2021

M/S MANAS VIHAR SAHAKARI  
AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi and Mr.  
Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Abhay Prakash Sahay CGSC  
with Ms. Mannu Singh and Ms. Indira  
Goswami, Advocates for UOI/R-1  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan  
Ulla, Mr. Farman Ali and Mr. Vivek  
Gurnani, Advocates for NAA and  
DGAP

W.P.(C) 3306/2021 & conn.

3/32



7

W.P.(C) 4954/2021 & CM APPL 15205/2021

M/S KRISHNA TRADING COMPANY

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

10

W.P.(C) 10999/2018

M/S PYRAMID INFRA TECH PRIVATE LIMITED ..... Petitioner

Through: Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates. Mr. Abhishek A. Rastogi and Mr. Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondent

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

11

W.P.(C) 12444/2018, CM APPL. 48351/2018 & CM APPL. 48352/2018

W.P.(C) 3306/2021 & conn.

4/32



MASCOT BUILDCON PRIVATE LIMITED ..... Petitioner  
Through: None.  
versus  
NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.  
..... Respondents  
Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

12

W.P.(C) 12647/2018 & CM APPL. 49105/2018  
LIFESTYLE INTERNATIONAL PVT. LTD. .... Petitioner  
Through: Mr. Tarun Gulati, Senior Advocate with Mr. Kamal Sawhney, Mr. Sparsh Bhargava and Mr. Vinayak Mathur, Advocates.  
versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant and Mr. Nitnem Singh Ghuman, Advocates for R-1.  
Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

13

W.P.(C) 13194/2018  
SHARMA TRADING COMPANY ..... Petitioner  
Through: Mr. Naresh Thacker, Mr. Kumar Visalaksh and Mr. Udit Jain, Advocates.

W.P.(C) 3306/2021 & conn.

5/32



versus  
UNION OF INDIA & ORS.

Through:

..... Respondents  
Mr. Anurag Ahluwalia, CGSC with  
Mr. Abhigyan Siddhant and Mr.  
Nitnem Singh Ghuman, Advocates  
for R-1.

Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan  
Ulla, Mr. Farman Ali and Mr. Vivek  
Gurnani, Advocates.

14

W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

..... Petitioner

Through: None.

versus

UNION OF INDIA & ORS.

Through:

..... Respondents  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan  
Ulla, Mr. Farman Ali and Mr. Vivek  
Gurnani, Advocates.

15

W.P.(C) 1418/2019, CM APPL. 6500/2019 & CM APPL. 6501/2019  
M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL,  
PROPRIETOR

..... Petitioner

Through:

versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH:  
ITS SECRETARY & ORS.

..... Respondents

Through:

Mr. Tarun Gulati, Senior Advocate  
with Mr. Kamal Sawhney, Mr. Sparsh  
Bhargava and Mr. Vinayak Mathur,  
Advocates for R-4.

Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan  
Ulla, Mr. Farman Ali and Mr. Vivek  
Gurnani, Advocates.

W.P.(C) 3306/2021 & conn.

6/32



16

W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED ..... Petitioner

Through: Mr. Abhishek A. Rastogi and Mr. Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

17

W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. .... Petitioners

Through: Mr. V. Lakshmikumaran, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

18

W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD. .... Petitioner

Through: None.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

W.P.(C) 3306/2021 & conn.

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W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioners

Through:

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

20

W.P.(C) 4818/2019

M/S CLOUDTAIL INDIA PVT. LTD & ANR.

..... Petitioners

Through:

Mr. V. Lakshmikumar, Mr. Charanya Lakshmikumar, Mr. Karan Sachdev, Mr. Agrim Arora and Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

21

W.P.(C) 5558/2019 & CM APPL. 24368/2019

UNICHARM INDIA PVT. LTD.

..... Petitioner

Through:

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant and Mr. Nitnem Singh Ghuman, Advocates for R-1.

W.P.(C) 3306/2021 & conn.

8/32



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Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED

..... Petitioner

Through:

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr. Adarsh Kumar Gupta and Mr. Parul Panthi, Advocates for R-1.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

23

W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through:

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

24

W.P.(C) 7910/2019, CM APPL. 32779/2019 & CM APPL. 52181/2019

W.P.(C) 3306/2021 & conn.

9/32



SALARPURIA REAL ESTATE PVT. LTD ..... Petitioner

Through: Mr. Abhishek A. Rastogi and Mr. Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

25

W.P.(C) 7911/2019 & CM APPL. 32782/2019

SATTVA DEVELOPERS PVT. LTD ..... Petitioner

Through: Mr. Abhishek A. Rastogi and Mr. Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

26

W.P.(C) 8078/2019 & CM APPL 33393/2019

M/S SATYA ENTERPRISES ..... Petitioner

Through: None

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

W.P.(C) 3306/2021 & conn.

10/32



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W.P.(C) 9053/2019 & CM APPL 37403/2019

UNICHARM INDIA PVT. LTD

..... Petitioner

Through: None

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

28

W.P.(C) 9248/2019 & CM APPL 38135/2019

SINGNATURE BUILDERS PVT LTD

.... Petitioner

Through: Mr. Puneet Agrawal, Mr. Deepak Anand and Ms. Purvi Sinha, Advocates.

versus

UNION OF INDIA & ORS

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

29

W.P.(C) 11253/2019 & CM APPL 46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD.

..... Petitioner

Through: Mr. Tarun Gulati, Senior Advocate with Mr. Kamal Sawhney, Mr. Sparsh Bhargava and Mr. Vinayak Mathur, Advocates.

W.P.(C) 3306/2021 & conn.

11/32



versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

30

W.P.(C) 12355/2019 & CM APPL 50473/2019

PARAMOUNT, PROPBUILD PVT. LTD.

..... Petitioner

Through: None

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ruchir Mishra and Mr. Mukesh Kumar Tiwari, Advocates for UOI. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

31

W.P.(C) 12717/2019 & CM APPL 52010/2019

BHARTIYA CITY DEVELOPERS PVT LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi and Mr. Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

W.P.(C) 3306/2021 & conn.

12/32



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W.P.(C) 12847/2019 & CM APPL 52474/2019  
RAMPRASTHA PROMOTERS AND

DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Mr. Deepak  
Anand and Ms. Purvi Sinha,  
Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan  
Ulla, Mr. Farman Ali and Mr. Vivek  
Gurnani, Advocates for NAA and  
DGAP.

Ms. Sonu Bhatnagar, Senior Standing  
Counsel with Ms. Venus Mehrotra  
and Ms. Kanak Grover, Advocates for  
R-2&5.

33

W.P.(C) 969/2020, CM APPL Nos. 3083/2020 & 5342/2020  
NESTLE INDIA LTD. & ANR.

..... Petitioner

Through: Mr. V. Lakshmikumar, Mr.  
Charanya Lakshmikumar, Mr.  
Karan Sachdev, Mr. Agrim Arora and  
Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Ms. Kirtiman Singh, Mr. Waize Ali  
Noor and Mr Taha Yasin, Advocates  
for UOI/R-1&4

Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan  
Ulla, Mr. Farman Ali and Mr. Vivek  
Gurnani, Advocates for NAA and  
DGAP

W.P.(C) 3306/2021 & conn.

13/32



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W.P.(C) 1171/2020 & CM APPL 3901/2020

IFB INDUSTRIES LTD,

.... Petitioner

Through: Mr. U. A Rana and Mr. Himanshu  
Mehta, Advocates.

versus

NATIONAL ANTI-PROFITEERING  
AUTHORITY & ANR.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan  
Ulla, Mr. Farman Ali and Mr. Vivek  
Gurnani, Advocates for NAA and  
DGAP

35

W.P.(C) 1406/2020 & CM APPL 4879/2020

M/S FRIENDS LAND DEVELOPERS

..... Petitioner

Through: Mr. Prakash Kumar, Advocate and  
Ms. Rashmi Singh

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mr. Mohammad Shahan  
Ulla, Mr. Farman Ali and Mr. Vivek  
Gurnani, Advocates for NAA and  
DGAP.  
Ms. Sonu Bhatnagar, Senior Standing  
Counsel with Ms. Venus Mehrotra  
and Ms. Kanak Grover, Advocates for  
R-4&5.

36

W.P.(C) 1780/2020 & CM APPL6171/2020

W.P.(C) 3306/2021 & conn.

14/32



JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP.  
Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates for R-4.

37

W.P.(C) 2083/2020 & CM APPL 7369/2020

FUSION BUILDTECH PVT LTD

..... Petitioner

Through: Mr. Abhishek A Rastogi and Mr. Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP.  
Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates for R-4.

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W.P.(C) 2084/2020 & CM APPL 7371/2020

W.P.(C) 3306/2021 & conn.

15/32



ASTER INFRAHOME PVT LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi and Mr. Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates for R-4.

39

W.P.(C) 2445/2020 & CM APPL 8548/2020

MIS SARVPRIYA SECURITIES PVT. LTD ..... Petitioner

Through: Mr. Puneet Agrawal, Mr. Deepak Anand and Ms. Purvi Sinha, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

40

W.P.(C) 2490/2020 & CM APPL 8681/2020

JOHNSON & JOHNSON PVT LTD, ..... Petitioner

Through: Mr. V. Lakshmikumar, Mr. Charanya Lakshmikumar, Mr. Karan Sachdev, Mr. Agrim Arora and Ms. Avisha Khatri, Advocates.

W.P.(C) 3306/2021 & conn.

16/32



versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

41

W.P.(C) 2742/2020, CM APPL. 9552/2020

ACME HOUSING INDIA PVT. LTD.

..... Petitioner

Through: Mr. Kumar Visaloksh, Mr. Udit Jain, Mr. Archit Gupta, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP

42

W.P.(C) 3737/2020, CM APPL. 13399/2020

PHIILIPS INDIA LIMITED.

..... Petitioner

Through: Mr. Shashank Shekar and Mr. Tushar Joshi, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra, and Ms. Kanak Grover, Advocate for R-5, 6 & 7.  
Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP

W.P.(C) 3306/2021 & conn.

17/32



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W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE

PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agarwal, Mr. Deepak  
Anand and Ms. Purvi Sinha,  
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Dev P. Bhardwaj, CGSC and Mr.  
Jatin Teotia, Advocates for UOI and  
Mr. Jatin Puniyani, G.P. for UOI.  
Mr. Rajeev K. Pandey, Addl.  
Advocate General, Haryana with Mr.  
Rajeev M. Roy and Mr. P. Srinivasan,  
Advocates.  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

44

W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD

..... Petitioner

Through: Mr. Rohan Shah, Mr. Alok Yadav and  
Mr. Srisabari Rajan, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP  
Ms. Sonu Bhatnagar, Senior Standing  
Counsel with Ms. Venus Mehrotra,  
and Ms. Kanak Grover, Advocates for  
Samsonite CGST Mumbai.

W.P.(C) 3306/2021 & conn.

18/32



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W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE  
LIMITED

..... Petitioner

Through: Mr. R. Jawaharlal, Mr. Siddharth  
Bawa, Mr. Anuj Garg and Mr. Mohit  
Sharma, Advocates.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

46

W.P.(C) 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr.  
Charanya Lakshmi Kumaran, Mr.  
Karan Sachdev, Ms. Avisha Khatri  
and Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.N. Rambabu, Mr. N. Eswara Rai  
and Mr. Prity Kumar, Advocates for  
R-4.

Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

47

W.P.(C) 4375/2020, CM APPL. 15751/2020

M/S PATANJALI AYURVED LTD

..... Petitioner

Through: Ms. Priyadarshi Manish, Ms. Anjali J.  
Manish and Ms. Sunita Rani,  
Advocates.



versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

48

W.P.(C) 4516/2020, CM APPL. 16285/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. .... Petitioner

Through: Mr. Tarun Gulati, Senior Advocate  
with Mr. Visalaksh and Mr. Udit Jain,  
Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali and Mr. Athar Raza  
Frarooquei, Advocates.  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

49

W.P.(C) 4607/2020

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawaharlal, Mr. Siddharth  
Bawa, Mr. Anuj Garg and Mr. Mohit  
Sharma, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondent

Through: Mr. Farman Ali and Mr. Athar Raza  
Frarooquei, Advocates.  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

W.P.(C) 3306/2021 & conn.

20/32



50

W.P.(C) 4824/2020, CM APPL. 17416/2020, CM APPL.2183/2021  
M/S CILANTRO DINERS PVT. LTD ..... Petitioner

Through: Mr. Nikhil Gupta and Mr. Vipin  
Upadhyay, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr.Farman Ali and Mr. Athar Raza  
Frarooquei, Advocates.  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

51

W.P.(C) 4957/2020, CM APPL. 17899/2020  
WHIRLPOOL OF INDIA LTD ..... Petitioner

Through: Mr. V. Lakshmikumar, Mr.  
Charanya Lakshmi Kumaran, Mr.  
Karan Sachdev, Ms. Avisha Khatri  
and Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Ms. Sonu Bhatnagar, Senior Standing  
Counsel with Ms. Venus Mehrotra,  
and Ms.Kanak Grover, Advocates for  
R-5  
Mr.Farman Ali and Mr. Athar Raza  
Frarooquei, Advocates.  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

52

W.P.(C) 5347/2020, CM APPL.19289/2020,23558/2020&24101/2020  
W.P.(C) 3306/2021 & conn. 21/32



GAURSONS REALTECH PVT LTD ..... Petitioner  
Through: Ms. Monisha Panda, Ms. Mrinal  
Bharat Ram, Mr. Kshitiz Arya and  
Ms, Priyamwada Sinha, Advocates.  
versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

53

W.P.(C) 5798/2020, CM APPL. 21001/2020  
RAMPRASTHA PROMOTERS AND  
DEVELOPERS PVT. LTD. .... Petitioner  
Through: Mr. Puneet Agarwal, Mr. Deepak  
Anand and Ms. Purvi Sinha,  
Advocates  
versus

UNION OF INDIA & ORS. .... Respondents  
Through: Ms. Sonu Bhatnagar, Senior Standing  
Counsel with Ms. Venus Mehrotra,  
and Ms.Kanak Grover, Advocates for  
for R-2, 5, 6 & 7.  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

55

W.P.(C) 6671/2020, CM APPL. 23189/2020  
GAURAV SHARMA FOOD INDUSTRIES ..... Petitioner  
Through: Mr. Nikhil Gupta and Mr. Vipin  
Upadhyay, Advocates.

versus

W.P.(C) 3306/2021 & conn.

22/32



UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Vivek Goyal, CGSC for UOI.  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

56

W.P.(C) 7412/2020, CM APPL. 24799/2020 & 24800/2020  
SAMSUNG INDIA ELECTRONICS PVT LTD ..... Petitioner  
Through: Mr. Deepak Thakur, Advocate

versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Farman Ali and Mr. Athar Raza  
Frarooquei, Advocates.  
Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

57

W.P.(C) 7736/2020, CM APPL. 25517/2020  
M/S PRASAD MEDIA CORPORATION PVT LTD ..... Petitioner  
Through: Mr. V. Lakshmikumar, Mr. Adarsh  
Kumar Gupta and & Ms. Parul  
Panthi, Advocates for R-1.  
Ms. Charanya Lakshmi Kumaran, Mr.  
Karan Sachdev, Ms. Avisha Khatri  
and Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents  
Through: Ms. Aakansha Kaul and Mr. Marek  
Singh, Advocates.  
Ms. Sonu Bhatnagar, Senior Standing  
Counsel with Ms. Venus Mehrotra,  
and Ms. Kanak Grover, Advocates for  
R-4

W.P.(C) 3306/2021 & conn.

23/32



58

W.P.(C) 8229/2020, CM APPL. 26656/2020

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through: Mr.Kumar Visaloksh, Mr. Udit Jain,  
Mr. Archit Gupta, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali and Mr. Athar Raza  
Frarooquei, Advocates.

Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP

59

W.P.(C) 8751/2020, CM APPL. 28191/2020 & 28192/2020

M/S SIGNATURE BUILDERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agarwal, Mr. Deepak  
Anand and Ms. Purvi Sinha,  
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shanker,  
CGSC with Ms. Kinjal.

Ms. Sonu Bhatnagar, Senior Standing  
Counsel with Ms. Venus Mehrotra,  
and Ms.Kanak Grover, Advocates for  
R-2.

Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP.

W.P.(C) 3306/2021 & conn.

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60

W.P.(C) 9146/2020, CM APPL. 29629/2020 & 29630/2020  
LITE BITE TRAVELS FOODS PVT LTD ..... Petitioner

Through: Mr. V. Lakshmikumar, Mr.  
Charanya Lakshmi Kumaran, Mr.  
Karan Sachdev, Ms. Avisha Khatri  
and Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP.

62

W.P.(C) 10901/2020 & CM No. 34161-63/2020

S.C. JOHNSON PRODUCTS PVT. LTD. .... Petitioner

Through: None.

versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms. Nidhi Raman, CGSC with Zubin  
Singh Adv. for UOI.  
Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP.

63

W.P.(C) 10932/2020 & CM No. 34237-38/2020

M/S EMAAR MGF LAND LTD ..... Petitioner

Through: Mr. V. Lakshmikumar, Mr.  
Charanya Lakshmikumar, Mr.  
Karan Sachdev, Mr. Agrim Arora,  
Advocate & Ms. Avisha Khatri,  
Advocates.

W.P.(C) 3306/2021 & conn.

25/32



versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Adv. for NAA & DGAP.

65

W.P.(C) 990/2021 & CM No. 2677/2021

M/S BPTP LTD.

..... Petitioner

Through:

Mr. Tarun Gulati, Sr. Advocate with  
Mr. Kishore Kunal & Mr. Manish  
Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr.  
Adarsh Kumar Gupta & Ms. Parul  
Panthi, Advocates for R-1.  
Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Adv. for NAA & DGAP.  
Ms. Sonu Bhatnagar, Sr. Standing  
Counsel with Ms. Venus Mehrotra, &  
Ms. Kanak Grover, Adv. for R-4.

66

W.P.(C) 997/2021 & CM No. 2721/2021

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through:

Mr. V. Lakshmikumar, Mr.  
Charanya Lakshmikumar, Mr.  
Karan Sachdev, Mr. Agrim Arora,  
Advocate & Ms. Avisha Khatri,  
Advocates.

W.P.(C) 3306/2021 & conn.

26/32



versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP.

67

W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD

..... Petitioner

Through:

None.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr. Dev P Bhardwaj, CGSC for  
UOI.  
Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP.

68

W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED

..... Petitioner

Through:

Mr. Rohan Shah, Mr. S. Mahesh  
Sahasranaman, Mr. SriSabari Rajan &  
Ms. Geetanjali Murti, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP.

W.P.(C) 3306/2021 & conn.

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W.P.(C) 1593/2021 & CM Nos. 4528-29/2021

RAYMOND CONSUMER CARE LTD.

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Charanya  
Lakshmikumaran, Mr. Karan  
Sachdev, Mr. Agrim Arora, Advocate  
& Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP.

70

W.P.(C) 1765/2021

M/S LE REVE

..... Petitioner

Through: None.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP.

71

W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD

..... Petitioner

Through:

Mr. Nikhil Gupta & Mr. Vipin  
Upadhyay, Advs.

versus

W.P.(C) 3306/2021 & conn.

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP.

72

W.P.(C) 1852/2021 & CM No. 5359/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD

..... Petitioner

Through:

Mr. Abhishek A Rastogi and  
Pratyushprava Saha , Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP.

73

W.P.(C) 1951/2021 & CM No. 5705-06/2021

M/S SUB WEST RESTAURANTS LLP

..... Petitioner

Through:

Mr. Abhishek A Rastogi and  
Pratyushprava Saha , Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP.  
Ms. Sonu Bhatnagar, Sr. Standing  
Counsel with Ms. Venus Mehrotra, &  
Ms. Kanak Grover, Advs. for R-4.

W.P.(C) 3306/2021 & conn.

29/32



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W.P.(C) 2440/2021

BONNE SANTE

..... Petitioner

Through: None.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP

75

W.P.(C) 2897/2021 & CM No. 8726/2021

ITC LIMITED & ANR.

..... Petitioners

Through:

Mr. Ajay Aggarwal, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain  
Mr. Mohammad Shahan Ulla, Mr.  
Farman Ali & Mr. Vivek Gurnani  
Advs. for NAA & DGAP.

**CORAM:**

**HON'BLE MR. JUSTICE RAJIV SHAKDHER**

**HON'BLE MR. JUSTICE TALWANT SINGH**

**ORDER**

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**29.04.2021**

**[Court hearing convened via video-conferencing on account of COVID-19]**

1. As indicated in the order dated 09.03.2021, W.P.(C.) No.7743/2019, which is listed as item no. 22 in the cause list, will be treated as the lead matter in the instant batch of writ petitions.

2. We are informed that, respondent nos. 2 and 3, i.e., the National Anti-Profitteering Authority (in short 'NAPA') and the Director General of Anti-Profitteering Authority (in short 'DGPA') have filed an additional-affidavit,

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which, was served on the learned counsel for the petitioner appearing in W.P.(C.) No.7743/2019 only late last night.

2.1. Learned counsel for the petitioner in W.P.(C.) No.7743/2019 seeks and is granted liberty to file an affidavit-in-reply to the additional-affidavit.

3. Learned counsel for respondent nos. 2 and 3, i.e., NAPA and DGPA, respectively, will ensure that copies of the additional-affidavit are also served *via* e-mail on the counsels appearing in all other matters.

3.1. Liberty is also given to the counsels appearing in other matters to file affidavit(s)-in-reply to the additional-affidavit, if deemed necessary.

4. Needless to add, the affidavit(s)-in-reply, if any filed, either in the lead matter or in the other connected matters, shall be served on the counsel appearing on behalf of the respondents.

5. List the captioned matters on 09.08.2021.

6. Interim orders, passed, in the matters referred to in paragraph 7 below, are made absolute during the pendency of the concerned writ petitions.

7. Accordingly, CM. No. 10092/2021 in W.P.(C.) 3306/2021, CM No. 10149/2021 in W.P.(C.) 3327/2021, CM. No. 10620/2021 in W.P.(C.) 3508/2021, CM. No. 11664/2021 in W.P.(C.) 3867/2021, CM. No. 14080/2021 in W.P.(C.) 4600/2021, CM. No. 14786/2021 in W.P.(C.) 4789/2021, CM. No.49105 /2018 in W.P.(C.) 12647/2018, CM. No. 6500/2019 in W.P.(C.) 1418/2019, CM. Nos. 32779/2019 and 52181/2019 in W.P.(C.) 7910/2019, CM No. 32782/2019 in W.P.(C.) 7911/2019, CM No. 33393/2019 in W.P.(C.) 8078/2019, CM. No. 37403/2019 in W.P.(C.) 9053/2019, CM. No. 38135/2019 in W.P.(C.) 9248/2019, CM. No. 50473/2019 in W.P.(C.) 12355/2019, CM. No. 52010/2019 in W.P.(C.)

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12717/2019, CM. No. 3083/2020 in W.P.(C.) 969/2020, CM. No. 3901/2020 in W.P.(C.) 1171/2020, CM. No. 2677/2021 in W.P.(C.) 990/2021, CM. No. 4528/2021 in W.P.(C.) 1593/2021, CM No. 6171/2020 in W.P.(C) 1780/2020, CM No. 8548/2020 in W.P.(C) 2445/2020, CM No. 8681/2020 in W.P.(C) 2490/2020, CM No. 13399/2020 in W.P.(C) 3737/2020, CM No. 15649/2020 in W.P.(C.) 4348/2020, CM No. 15751/2020 in W.P.(C) 4375/2020, CM No.16285/2020 in W.P.(C) 4516/2020, CM No. 16656/2020 in W.P.(C) 4607/2020, CM No. 17416/2020 in W.P.(C) 4824/2020, CM No. 17899/2020 in W.P.(C) 4957/2020, CM Nos. 19289/2020 and 24101/2020 in W.P.(C) 5347/2020, CM No. 21001/2020 in W.P.(C) 5798/2020, CM No. 21654/2020 in W.P.(C) 5979/2020, CM No. 23189/2020 in W.P.(C) 6671/2020, CM No.24799/2020 in W.P.(C) 7412/2020, CM No. 25517/2020 in W.P.(C) 7736/2020, CM No. 26656/2020 in W.P.(C) 8229/2020, CM No. 28191/2020 in W.P.(C) 8751/2020, CM No. 29629/2020 in W.P.(C) 9146/2020, CM No. 34161/2020 in W.P.(C) 10901/2020 are disposed of.

**RAJIV SHAKDHER, J**

**TALWANT SINGH, J**

**APRIL 29, 2021/nk**

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